

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3758
ANSWERED ON:08.12.2016
System to Protect Power Grids from Cyber Attack
Reddy,Kotha Prabhakar

Will the Minister of POWER be pleased to state:

- (a) whether the Government is planning to evolve a system to protect the power grids in the country from Cyber attacks and implement a security management system, if so, the details thereof;
- (b) whether installation of supervisory control and data acquisition system for power distribution contracts are largely with Chinese companies instead of Indian companies and if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Government to regulate the contract award system to reduce the Chinese domination and to increase the role of indigenous contractors as per the ideals of Make in India Policy?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) : Yes, Madam. Systems are already in place for protecting the power grids in the country from cyber attacks. Rule 8(2) of the Information Technology (reasonable security practices and procedures and sensitive personal data or information) Rules, 2011 framed under clause 87(2)(ob) of the Information Technology Act, 2000, mandate compliance to Information Security Management System. Critical setups at POWERGRID and POSOCO have been certified for Information Security Management System (ISMS) Standard. Ministry of Power has also constituted CERT-Thermal, CERT-Hydro and CERT-Transmission (Computer Emergency Response Teams) with nodal agencies as NTPC, NHPC and PGCIL respectively, to safeguard against cyber attacks.

(b) : Security of electric infrastructure is ensured by the concerned utility. The contracts for Supervisory Control and Data Acquisition (SCADA) are done by the concerned States/Utilities. As per the information available with the Central Electricity Authority (CEA), a Chinese company named Dongfang Electronics Company Ltd., China, in association with Indian partner, has been awarded SCADA implementation contracts in Madhya Pradesh, Odisha, Puducherry, Rajasthan and Tamil Nadu.

(c) : The CEA, Ministry of Power had issued an advisory/guidelines pertaining to Power Transmission & Distribution/Switchyard equipment to state power utilities & Public Sector Utilities (PSUs). In the absence of domestic manufacturing capability, the foreign suppliers are allowed in Government tenders to form consortium/Joint Venture with an Indian bidder and establish a manufacturing facility in India within a specific time frame and ensure transfer of technology in a phased manufacturing programme.
